



IN THE HIGH COURT OF DELHI AT NEW DELHI CS(COMM) 1028/2024, I.A. 45300/2024, I.A. 45301/2024, I.A. 470/2025, I.A. 2199/2025, I.A. 4027/2025, I.A. 4615/2025 & I.A. 4616/2025 ANI MEDIA PVT. LTD. Mr. Sidhant Kumar & Ms. Anshika Through: Saxena, Advocates. versus OPEN AI OPCO LLC

.....Defendant Mr. Amit Sibal. Senior Advocate with Mr. Sanjeev Kapoor, Mr. Nirupam Mr. Madhav Khosla.

.....Plaintiff

Mr.Gautam Wadhwa, Ms. Moha Paranjpe, Ms. Vanshika Thapliyal, Ankit Handa, Mr. Mr. Darpan Sachdeva, Mr. Saksham Dhingra, Ms.Smritt Nair and Mr. Rajat Bector, Advocates.

## **CORAM:** HON'BLE MR. JUSTICE AMIT BANSAL

Through:

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<u>ORDER</u> 17.04.2025

1. It is stated that Mr. Amit Sibal, Senior Counsel appearing on behalf of the defendant is not available today.

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Re-notify on the dates already fixed, i.e. 22nd April, 2025 and 29th 2. April, 2025 at 02:30 PM.

3. With the consent of parties, the following additional date is fixed for hearing in the present matter, 16<sup>th</sup> May, 2025 at 02:30 PM.

## AMIT BANSAL, J

**APRIL 17, 2025**/at

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 30/06/2025 at 11:06:24